Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 185 of 2011 &
IA No. 278 of 2011

Dated: 30th November, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member

Gujarat Urja Vikas Nigam Limited ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr. .... Respondent (s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran
Ms. Swapna Seshadri

Counsel for the Respondent(s): None

ORDER

Issue notice of I.A. No. 278 of 2011 along with main appeal to the respondents returnable on 13th December, 2011. Dasti service is permitted.

Post the matter on **13th December, 2011**.

(P.S.Datta)
Judicial Member

(Rakesh Nath)
Technical Member

rkt/Ks